NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 04.03.2025 <u>COURT OF REGISTRAR</u> (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1439 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Tata Steel Ltd. Vs. Tayo Rolls Ltd. & Ors.	Arvind Thapliyal

Copy to: -

- 1. Notice Board
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By order -sd/-Assistant Registrar